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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1006/2025, I.A. 23754/2025, I.A. 23756/2025 & I.A. 8343/2026**

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Dayan Krishnan, Sr. Adv. with
Mr. Anukrit Gupta, Ms. Ayushi
Saxena, Mr. Dev Singh and Mr.
Krishnakant, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR.Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit
Oswal, Mr. Gaurav Sharma and Ms.
Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha
Singh, Advs. for D-2.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

02.04.2026

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1. Mr. Susmit Pushkar, learned counsel appearing on behalf of defendant no.1 is still in the midst of his submissions.
2. List for his further arguments on 17.04.2026.

VIKAS MAHAJAN, J

APRIL 2, 2026

N.S. ASWAL